

Central Administrative Tribunal
Principal Bench

O.A. No.734/2004

New Delhi this the 19th day of March, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Narendra Kumar Singh
son of late Smt. Shakuntala
Kumari Ex-Clerk, N. Railway, Tundla,
resident of Vill. Sailai;
Post Firozabad, distt. Firozabad, (U.P.).

(By Advocate: Shri M.L. Sharma, proxy for
Shri H.P. Chakravorty) -Applicant

Versus

1. Union of India through
The Chairman, Railway Board
Ex-Officio Principal Secretary,
Govt. of India, Railway Ministry,
Rail Bhawan, New Delhi.
2. The General Manager,
Northern Railway,
Baroda House, New Delhi.
3. The General Manager,
North Central Railway,
Allahabad.
4. The Divisional Railway Manager,
North Central Railway, Allahabad.

-Respondents

ORDER (Oral)

Learned counsel heard.

2. Applicant's mother late Smt. Shakuntala Kumari is stated to have died in harness on 27.7.1996. Petitioner had made an application for appointment on compassionate ground. It is stated that when even on attaining majority in the year 2000, he was not being appointed on compassionate ground, he had approached the Railway Board in this connection. The Railway Board vide Annexure A-1 dated 11.9.2003 had

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recommended to the General Manager (P), Northern Railway, New Delhi that in view of the "poor financial condition of the family" applicant may be appointed on compassionate ground in Allahabad Division as a special case. It is alleged that respondents have yet not provided the applicant appointment in Group-C service in terms of Annexure A-1 dated 11.9.2003.

3. Having regard to the contentions raised before me, in my view this OA can be disposed of at this stage itself even without putting the respondents on notice to treat the present OA as a representation of the applicant and to take a decision in the matter of pending request of the applicant for appointment on compassionate ground by passing a detailed and speaking order within a period of three months from the date of communication of these orders. Ordered accordingly.

V.K. Majotra
(V.K. Majotra) 19.3.04.
Vice-Chairman (A)

cc.